

SUPR EME COUR T OF I N D I A

RECORD OF PROCEEDINGS

I.A.NO._____/2009 IN W.P.(C) NO.35 OF 2007

P.V. INDIRASAN & ANR.

Petitioner (s)

VERSUS

UNION OF INDIA

Respondent(s)

Date: 18/08/2009 This application was mentioned today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL

HON'BLE MR. JUSTICE AFTAB ALAM

For Appellant(s)

Mr. Rajesh Tyagi,Adv.

Dr. Aparana Bhardwaj, Adv.

Mr. Atishi Dipankar, Adv.(mentioned by)

For Respondent(s)

Mr. A. Subba Rao,Adv.

UPON hearing counsel the Court made the following
ORDER

Place the I.A. in the mentioning list for tomorrow the
th
19 August 2009.

(Ravi P. Verma)
Court Master

(Savita Sainani)
Court Master